

ITEM NO.4

COURT NO.5

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6254/2019

SPICE MOBILITY LTD.

Appellant(s)

VERSUS

COMMISSIONER OF INCOME TAX
(IA No. 195614/2019 - AMENDMENT IN CAUSE TITLE)

Respondent(s)

Date : 06-01-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
[IN CHAMBER]

For Appellant(s) Mr. Aditya Vohra, Adv.
Ms. Kavita Jha, AOR

For Respondent(s) Mrs. Gargi Khanna, Adv.
Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 195614 of 2019 is allowed for the reasons
indicated in the application.

Cause title be amended within two weeks.

(MADHU BALA)
COURT MASTER (SH)

(K. RAMA KRISHNA)
BRANCH OFFICER